

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07-01-2021 AT 10.30 A.M THROUGH VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/393/IB/2020
PETITION NUMBER : CP/1307/IB/2018
NAME OF THE PETITIONER : V.VANKATA SIVAKUMAR (LIQUIDATOR) M/S THE JEYPORE SUGAR COMPANY LTD
NAME OF THE RESPONDENTS : IDBI BANK LTD & ORS
UNDER SECTION : 60 (5) OF IBC 2016

ORDER

List this matter along with other connected applications on 21.01.2021 for hearing.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

knp

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)